

926
Rajesh Kumar Singh

D.H.J.S
Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
011-20892191, 011-28036502 (O)
Email: dja@nic.in

No. DJA/Acd./Induction (DJS)/Batch-2025/1970/2025/ 2830

01st June, 2026

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC.
2. The Ld. Principal District & Sessions Judge, South, Saket.
3. The Ld. Principal District & Sessions Judge, East, KKD.
4. The Ld. Principal District & Sessions Judge, New Delhi, PHC.
5. The Ld. Principal District & Sessions Judge, South-West, Dwarka.
6. The Ld. Principal District & Sessions Judge, South-East, Saket.
7. The Ld. Principal District & Sessions Judge, West, THC.

Sub.: Court Attachment of Trainee Officers of DJS in District Courts w.e.f. 02nd to 12th June, 2026.

Respected Madam/Sir,

A batch of 45 (forty-five) newly appointed Officers to Delhi Judicial Service (DJS) are presently undergoing one year Induction Training Course at the Delhi Judicial Academy. As per the approved training module of the Induction Course, the Judicial Officers under training are required to undergo Practical Training in the District Courts.

It is requested that the Trainee DJS Officers may kindly be attached in the respective District Courts w.e.f. 02nd to 12th June, 2026, as per schedule enclosed as Annexure-A. It is further requested that the questionnaire (Annexure-B) may also be circulated amongst the Mentor Judges with whom trainee officers are attached.

If the Mentor Judicial Officer with whom the Trainee DJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,


(Rajesh Kumar Singh)

Encls.: As above


No. DJA/Acd./Induction (DJS)/Batch-2025/1970/2025/


Copy for information to:

The Trainee DJS Officers (through email only).

01st June, 2026

OTC (Judl.)


(Rajesh Kumar Singh)


P.D.S.J. (West)
01/06/26

R-234-B
1675

**THE OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE,
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

No. 28912-28917 Court-Attachment/JOTP/Gaz./PDJ/West/2026

dated 03 JUN 2026

Copy forwarded for information and necessary action to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The Branch Incharge, Care Taking Branch, Tis Hazari Courts, Delhi for making necessary arrangements.
3. For uploading on LAYERS.
4. For uploading on centralized website through LAYERS.



(Harish Kumar)

Officer-In-charge (Judicial Branch)/
District Judge (Commercial Court)-04
For Principal District & Sessions Judge (West)

Practical Training of 45 newly appointed Officers of DJS (2025 Batch)
(Alphabetically)
w.e.f. 02nd to 12th June, 2026

Sl. No.	Name of Trainee Officer	Name of Judicial Officer attached with		District	Court Complex
1	Abhinav Sharma	Mr. Akshay Sharma	JM First Class (NI Act)	South	Saket
2	Aditya Vyas	Ms. Aradhana	JM First Class (NI Act)	Central	THC
3	Akshay	Ms. Surabhi Rastogi	JM First Class (NI Act)	South-West	Dwarka
4	Akshay Jain	Ms. Surabhi Rastogi	JM First Class (NI Act)	South-West	Dwarka
5	Alok Singh	Mr. Nitesh Goel	JM First Class (NI Act)	South-West	Dwarka
6	Anu Meena	Ms. Shivangi Mangla	JM First Class (NI Act)	West	THC
7	Anubhav Verma	Mr. Shiv Kumar	JM First Class (NI Act)	South-West	Dwarka
8	Anusha Sharma	Ms. Neelmani Sharma	JM First Class (NI Act)	South-West	Dwarka
9	Benjamin Vanlalvena	Ms. Surbhi Sharma	JM First Class (NI Act)	South-East	Saket
10	Bhavya Phutela	Ms. Vanshika Mehta	JM First Class (NI Act)	New Delhi	PHC
11	Deepika Chaudhary	Mr. Akshay Sharma	JM First Class (NI Act)	South	Saket
12	Deepika Kanda	Ms. Urvi Gupta	JM First Class (NI Act)	Central	THC
13	Divesh Sawhney	Ms. Vanshika Mehta	JM First Class (NI Act)	New Delhi	PHC
14	Harshita Gautam	Ms. Vinerjeet Kaur Sandhu	JM First Class (NI Act)	South-West	Dwarka
15	Ishita Pal	Ms. Vinerjeet Kaur Sandhu	JM First Class (NI Act)	South-West	Dwarka
16	Karan Sharma	Ms. Anshul Agnihotri	JM First Class (NI Act)	South	Saket
17	Kareena Negi	Ms. Bhawna Rattan	JM First Class (NI Act)	South-West	Dwarka
18	Kritika Narayan	Ms. Anjali Singh	JM First Class (NI Act)	New Delhi	PHC
19	Kushagra Srivastava	Ms. Urvi Gupta	JM First Class (NI Act)	Central	THC
20	Love Jindal	Ms. Anjali Singh	JM First Class (NI Act)	New Delhi	PHC
21	Meenal Gandhi	Ms. Divya Yadav	JM First Class (NI Act)	South-West	Dwarka
22	Mudita Gairola	Mr. Mayank Aggarwal	JM First Class (NI Act)	South-East	Saket
23	Naveen Meena	Ms. Seema Meena	JM First Class (NI Act)	South-East	Saket
24	Neha Gulia	Ms. Aradhana	JM First Class (NI Act)	Central	THC
25	Niharika Diwan	Mr. Nitesh Goel	JM First Class (NI Act)	South-West	Dwarka
26	Payal Negi	Mr. Danveer	JM First Class (NI Act)	Central	THC
27	Pranshu Shukla	Mr. Shiva Parashar	JM First Class (NI Act)	South	Saket
28	Preksha Jain	Mr. Pranjal Gangwar	JM First Class (NI Act)	Central	THC
29	Priyadarshini Nancy Chaudhary	Mr. Siddhant Kumar	JM First Class (NI Act)	New Delhi	PHC
30	Ritu Meena	Ms. Seema Meena	JM First Class (NI Act)	South-East	Saket
31	Riya	Ms. Neelmani Sharma	JM First Class (NI Act)	South-West	Dwarka
32	Samridhi Talwar	Ms. Prithvi Joshi	JM First Class (NI Act)	East	KKD

Sl. No.	Name of Trainee Officer	Name of Judicial Officer attached with		District	Court Complex
33	Saurabh Kumar	Ms. Shruti Sharma-I	JM First Class (NI Act)	South-East	Saket
34	Shalabh Deep Goyal	Mr. Arvind Tomar	JM First Class (NI Act)	Central	THC
35	Shivam Bhatt	Ms. Divya Yadav	JM First Class (NI Act)	South-West	Dwarka
36	Shivangi Meena	Ms. Poonam Singh	JM First Class (NI Act)	West	THC
37	Shreya Mishra	Mr. Shiva Parashar	JM First Class (NI Act)	South	Saket
38	Shubhneet Singh Sarao	Mr. Shiv Kumar	JM First Class (NI Act)	South-West	Dwarka
39	Simran Walia	Mr. Arjun Kirar	JM First Class (NI Act)	Central	THC
40	Stuti Garg	Mr. Pranjal Gangwar	JM First Class (NI Act)	Central	THC
41	Tabish Qamar	Mr. Azad Sehwat	JM First Class (NI Act)	South-West	Dwarka
42	Tanisha Singh	Ms. Aastha Sharma	JM First Class (NI Act)	South-East	Saket
43	Vaibhav	Mr. Danveer	JM First Class (NI Act)	Central	THC
44	Vedprakash Meena	Mr. Azad Sehwat	JM First Class (NI Act)	South-West	Dwarka
45	Yavnika	Mr. Siddhant Kumar	JM First Class (NI Act)	New Delhi	PHC

NI ACT COURT ATTACHMENT ASSIGNMENT

(NAME:.....)

1	Prepare a flowchart of the summary procedure to be followed in cases under Section 138 NI Act	
2	What are the common grounds for dishonour of cheques and whether they attract invocation of Section 138 NI Act?	
3	What are the common defences taken by the accused and whether these are tenable in your opinion?	

4	<p>Ensure that you write at least one MOCK ORDER on an application under Section 145(2) and 143A NI Act</p> <p><i>(Please annex the orders drafted along with the questionnaire)</i></p>
5	<p>What is the procedure for enforcement of settlement agreements and how is payment ensured? What happens if a party reneges from a settlement?</p>
6	<p>Write a short note on efilng and LAYERS software.</p>
7	<p>Any other observations (including queries you would want addressed)</p>